

**CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH**

ORIGINAL APPLICATION NO.170/00302/2019

DATED THIS THE 03rd DAY OF JUNE, 2019

HON'BLE DR.K.B.SURESH, JUDICIAL MEMBER

HON'BLE SHRI C.V.SANKAR, ADMINISTRATIVE MEMBER

Zahur Mulla
S/o Md.Haji
Aged about 59 years
working as Office Superintendent
O/o the Deputy Chief Labour Commissioner (Central)
Sharam Sadan
3rd Main, 3rd Cross
Yeshwantpur 2nd Phase
Tumkur Road
Bangalore-560 022.

...Applicant

(By Advocate Sri Abhilash Raju)

Vs.

1. The Union of India
through the Secretary
Ministry of Labour and Employment
Government of India
Sharam Shakti Bhawan
Rafi Marg
New Delhi-110 001.

2. The Chief Labour Commissioner (Central)
Government of India
Sharam Shakti Bhawan
Rafi Marg
New Delhi-110 001.

3. The Deputy Chief Labour Commissioner (Central)
Sharam Sadan
3rd Main, 3rd Cross
Yeshwantpur 2nd Phase
Tumkur Road
Bangalore-560 022.

....Respondents

(By Advocate Shri Gajendra Vasu, Sr.PC)

O R D E R (ORAL)

(PER HON'BLE DR.K.B.SURESH, MEMBER (JUDL.))

Shri Abhilash Raju submits that the applicant has been granted the benefit.

So the OA has become infructuous. OA is dismissed as infructuous.

(C.V.SANKAR)
MEMBER (A)

(DR.K.B.SURESH)
MEMBER (J)

/ps/

Annexures referred to by the applicant in OA.No.170/00302/2019

- Annexure-A1: Copy of the order dtd.17.6.1996 passed in OA.No.1977/1995
- Annexure-A2: Copy of the order dtd.24.5.2011 passed by this Hon'ble Tribunal in OA.No.99/2011
- Annexure-A3: Copy of the order dtd.7.7.2014 passed in OA.No.812/2014
- Annexure-A4: Copy of the order dtd.22.12.2015 passed in OA.No.1409/2014
- Annexure-A5: Copy of the Labour Enforcement Officer(Amendment) Rules 2018
- Annexure-A6: Copy of the order bearing No.Adm.I/30(31)/2018 dtd.21.12.2018 issued by respondent No.1 to respondent No.3 to conduct four weeks training for the said candidates and to sent a report on the successful completion of the same
- Annexure-A7: Copy of the representation dtd.31.12.2018 along with the covering letter of respondent No.3 forwarding the representation to respondent No.2
- Annexure-A8: Copy of the OM dtd.1.1.2019 issued by respondent No.3
- Annexure-A9: Copy of the letter dtd.29.1.2019 issued by respondent No.3 to respondent No.2
- Annexure-A10: Copy of the letter dtd.30.1.2019 issued by respondent No.1 to respondent No.2
- Annexure-A11: Copy of the letter dtd.4.2.2019 sent by respondent No.3 to respondent No.2
